

later, one day in every institution in this country, some kind of a minority character will be there because there will be no majority-character institutions ...

SHRI PILOO MODY: Excepting the Parsi Panchayat.

DR. SARUP SINGH:because you begin with religion and then you come to castes and then you come down to sub-castes and it goes on and country is fragmented mentally and culturally. I am here watching all these things and we go on merrily as if nothing has happened to this country at all. And, Mr. Minister, I do not blame you at all and, as I said, you are not to blame for what is happening in the country. But, now that you are here, if it means risking your job, you risk it and serve the country as it should be served and set the Universities rights, which you cannot do unless you tell your friends that it is not a party matter at all, but it is a national matter. Well, I can go on saying many things. But with great difficulty I got time, and I have to go now and somewhere my wife and daughter are waiting and they would not allow me into the House if I go late. Thank you very much because you gave me time. But, Mr. Minister, I have great respect for you. Please do not mind what I say and I have nothing personal about it. But I do warn you as a Minister that Education is the most difficult portfolio that the Government of India can handle. But they have not handled it very carefully and seriously. Everytime education does not seem to matter and its Budget is never discussed. Last time the Budgets were discussed. But the Budget for Education was not discussed it comes and goes and then all of us say, "Oh, we believe in the builders of the nation", meaning the teachers as if we treat the teachers with any kind of consideration. But I am not going into all those things now. Thank you, Sir.

MR. DEPUTY CHAIRMAN: I hope the honourable Members will heed to his advice.

PROF. RAMLAL PARIKH (Gujarat): Sir, I just want to endorse what Dr. Sarup Singh has said and I fully share his views and it is high time that Education was brought out of the political arena.

MR. DEPUTY CHAIRMAN: Yes, Mr. Minister, do you want to say anything?

SHRI S. B. CHAVAN: I have no comments to offer, Sir.

MR. DEPUTY CHAIRMAN: Now, we go to Special Mentions. Prof. Sourendra Bhattacharjee. Not here. Yes, Mr. Kulkarni.

REFERENCE TO BRINGING BACK THE "BHAVANI" SWORD TO INDIA FROM THE U.K.

SHRI ARVIND GANESH KULKARNI (Maharashtra): Mr. Deputy Chairman, Sir, through you I want to draw the attention of the Government, particularly the Minister of External Affairs, to the gimmicks that the people of this country are treated to, ignoring the feelings of a large section of the Maharashtrians about the "Bhavani Talwar".

Sir, I mentioned this some days back and I have the fortune to mention it again because I am very much disturbed about it. Today, Sir, I have received a letter from the British High Commissioner. I am not going to quote the whole of what he has written because there are constraints on time. But I will only quote the relevant paragraph. I quote:

"The Chief Minister of Maharashtra was recently in London. During his stay there he called on the Minister of State for Foreign and Commonwealth Affairs, Mr. Peter Blaker MP, and on the Lord Chamberlain, and asked for the return of a sword which is in the Royal collection at Windsor and which Mr. Antulay said he believed was the original sword of chhatrapati Shivaji

[Shri Arvind Ganesh Kulkarni]

"According to our information the sword in the Royal collection was given to the then Prince of Wales in 1875 by the Maharaja of Kolapore but the blade is thought to be of a date later than the 17th century..."

when Shivaji had already expired....
(Interruptions) Not born also.

"and it bears a Christian monogram...."

So, Sir, this is gimmickery. The sword in the royal collection is not, in fact, the authentic sword of Shivaji. Sir, I would like, through you, to request ..(Interruptions) I would request the Minister of Parliamentary Affairs that for Heaven's sake, please convey this information to the Minister of Foreign Affairs and Mr. Antulay who is trying to put before the people of Maharashtra and the country that he had gone to London to bring this to India. He might have gone for Haj; he can go for Haj, I do not mind. But I do not think this type of gimmickery
(Interruptions) This is a fraud played on the people of Maharashtra by the Chief Minister. He has the audacity to advance. (Interruptions)

MR. DEPUTY CHAIRMAN: Anything about the Maharashtra Assembly will not go on record.

(Shri Arvind Ganesh Kulkarni)
(Continued to speak)

SHRI SITARAM KESRI: My request to the hon. Member is that so far as the use of the word 'fraud' is concerned either he should withdraw it or.... (Interruptions)

SHRI ARVIND GANESH KULKARNI: No, it cannot be.

SHRI SITARAM KESRI: Your charge is against the (Interruptions). This is all wrong. It is not a sincere to bring the 'Bhavani Talwar'. ... (Interruptions).

श्री अरविन्द गणेश कुलकर्णी : नहीं है तो कहां से लाएंगे ? अरे भाई, आप बनिया हैं । सीतारामजी, यह ब्रिटिश हार्ड कमीशन का लेटर है. . . .

SHRI SITARAM KESRI: The use of 'fraud' is all wrong. Your charge is against the (Interruptions)

SHRI ARVIND GANESH KULKARNI: What can be done? It is nothing less than a fraud.... (Interruptions).

REFERENCE TO SHORTAGE OF WHEAT IN UTTAR PRADESH

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश) : उपसभापति महोदय, मैं इस फ़ाड़ में नहीं पड़ना चाहता । मैं एक गंभीर विषय की ओर सदन का और सदन के माध्यम से सरकार का ध्यान आकर्षित करना चाहता हूँ । उत्तर प्रदेश में गेहूँ की कमी का गंभीर संकट उपस्थित हो गया है । उत्तर प्रदेश का माहवारी कोटा गेहूँ का 70,000 टन है । भारत सरकार ने उसे घटा कर 35,000 टन माहवारी कर दिया है । राज्य सरकार ने मजबूर होकर, जो पहले 10 किलोग्राम पर-यूनिट पर-मन्थ का कोटा था उसे घटा कर 6 किलोग्राम पर-यूनिट पर-मन्थ कर दिया है । और अब गेहूँ की इतनी कमी हो गयी है कि 6 किलो पर-यूनिट पर-मन्थ से घटा कर उन्होंने तीन किलो पर-यूनिट पर-मन्थ कर दिया । अब आप गौर करें कि एक आदमी एक महीने में तीन किलो गेहूँ में कैसे गुजर कर सकता है । राज्य सरकार ने बार-बार भारत सरकार से कहा, चीफ मिनिस्टर ने यहां के खाद्य मंत्री से स्वयं बात की, वहां के कई अधिकारियों ने बात की, लेकिन भारत सरकार के खाद्य मंत्री राव दीरेन्द्र इस बात पर अड़े हुए हैं कि चूंकि राज्य सरकार ने पिछले सीजन में गेहूँ की